## CENTRAL ADMINISTRATIVE TRIBUNAL CALCUATTA BENCH CALCUTTA

No.R.A.11/2007 M.A.150/2007 Arising out of O.A.No.1421/1996

Date of order: 20.07.07

Present: Hon'ble Dr. A.R. Basu, Administrative Member

Hon'ble Dr. D.K. Sahu, Judicial Member

Sanjit Kumar Chakraborty

Vs.

Union of India & Others (M/O Textile)

For the applicant

: Mr. S.K. Dutta, counsel

For the respondents

: Ms. U. Sanyal, counsel

## ORDER

## Per Dr. D.K. Sahu, J.M.

Heard Mr. S.K. Dutta, ld. counsel for the applicant and Ms. U. Sanyal, ld. counsel for the respondents.

- 2. Application is for review of the order dated 31.08.2006 passed by this Tribunal in O.A.No.1421/1996. An application for condonation of delay has also been filed along with the Review application. Review application should have been filed within 30 days from the date of receipt of the order. It appears that some time was taken for granting certified copy of the order dated 31.08.2006. However, there was more than 5 months' delay in filing this review application. It is incumbent on the part of the applicant to explain the delay of each day.
- 3. After hearing the ld. counsel for both sides and on perusal of record, we do not find any justifying ground to condone such inordinate delay. The Miscellaneous Application for condonation of delay is, therefore, rejected. Accordingly the R.A. stands dismissed. No order as to cost.

MEMBER(J)

MEMBER(A)

s:m.